

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 26th SEPTEMBER, 2022, 10:30 A.M.

CP (IB) No. 2/CB/2022, IA (IB) No. 213/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	RMS Automation System Ltd. -Vs- TP Northern Odisha Distribution Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. S. Satapathy, Adv.

For Respondent (s)

Mr. D. K. Mohanty, Adv.

ORDER

CP (IB) No. 2/CB/2022:

Ld. Counsel Mr. S. Satapathy appears on behalf of the Petitioner/Operational Creditor. Submits that he is indisposed of viral fever, therefore, seeks a short adjournment in the matter. In consideration of request, matter adjourned to 21.11.2022. Respondent/Corporate Debtor is represented by Ld. Counsel Mr. D. K. Mohanty.

IA (IB) No. 213/CB/2022

This matter is wrongly on Board today. Matter is already disposed of on 07.09.2022.

Satya Ranjan Prasad
Member (Technical)

P. Mohan Raj
Member (Judicial)